(b) how many new hands have been recruited under each category since the beginning of the current vear?

THE MINISTER OF STATE IN THE MINISTRY HOME AFFAIRS OF (SHRI B. N. DATAR): (a) 19 stipendiary magistrates and 26 honorary magistrates were working under the Delhi Administration at the end of 1958

, (b) 5 stipendiary magistrates and 10 honorary magistrates have been recruited since the beginning of 1959. (In the meantime, three other posts of stipendiary magistrates have fallen vacant).

## INCOME-TAX EVASION

\*320. SHRI N. C. SEKHAR: Will the Minister of FINANCE be pleased state.

- (a) the number of cases of incometax evasion detected during the years 1957-58 and 1958-59:
- (b) the number of complaints received by Government about incometax evasion during the same years; and
- (c) the action taken by Government on those complaints?

THE DEPUTY MINISTER OF FIN-ANCE (SHRI B. R. BHAGAT): (a) and (b). The information is not available from any published records or compiled statistics, and can only be obtained by making an individual reference to every Income-tax Officer all over India. The time and labour involved in this procedure would not be commensurate with the results likely to be achieved.

(c) Section 54 of the Income-tax Act precludes the disclosure of such information. Generally where concealment is detected, penalty is exigible under section 28 of the Incometax Act which may extend up to 11 times of the tax evaded,

COUNTRY'S CONTRIBUTION TO I.M.F.

to Questions

SHRI MAHESWAR NAIK: **\*321**. Will the Minister of Finance be pleased to state the basis on which a country's contribution to the International Monetary Fund is determined?

THE DEPUTY MINISTER OF FIN-ANCE (SHRI B. R. BHAGAT): A country's contribution depends on its quota in the International Monetary Fund. The quotas of member countries are determined after taking into consideration their national incomes, monetary reserves, volume of foreign trade etc. A country's quota is determined by the International Monetary Fund but after consultation with the country concerned.

CHIEFS' MEETING OIL COMPANIES WITH GOVERNMENT

SHRI V. PRASAD RAO: SHRI PERATH NARAYANAN \ NAIR: \*324. SHRI BHUPEH GUPTA: SHRI LALJI PENDSE:

Will the Minister of STEEL, MINES AND FUEL be pleased to state:

- (a) whether the chiefs of Burmah Shell and some other foreign oil concerns recently came to India and met Government;
- (b) the reasons for their visit to India:
- (c) whether Government discussed with them the question of reduction of price of kerosene oil and other petroleum products in pursuance of the statements made by the Minister in the Rajya Sabha on March 13, last; and
  - (d) if so, with what results?

THE MINISTER OF MINES OIL (SHRI K. D. MALAVIYA): (a) and (b). Two high ranking officials of the Shell Group had recently visited India in March, in connection with the work of their own concerns; in course of the visit they also took the opportunity of paying courtesy calls on

Ministers and senior officials of the Central Government

Written Answers

(c) and (d). The question of revision of prices was not discussed with them. Nor was it necessary to do so because, in pursuance of the agreement arrived at with the oil companies last year, an examination has been made for the purpose of evolving a new price formula; discussions, with the representatives of the companies in the country are scheduled to commence from 7th May, 1959.

## CONSTRUCTION OF SPORTS STADIUM AT CALCUTTA

SHRI BHUPESH GUPTA: \*325. \ Shri P. A. SOLOMON: DR. R. B. GOUR:

Will the Minister of DEFENCE be pleased to state:

- (a) whether he had any discussion with the Chief Minister of Bengal regarding the construction of a Sports Stadium at Calcutta:
- (b) if so, what proposal the Chief Minister made to him in this connection; and
- (c) whether Government taken any decision in the matter?

MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): (a) Yes. Sir.

(b) and (c). The Chief Minister pressed with great vigour the requirements of Calcutta in regard to playing fields and the urgency of arrangements, mutually suitable, being made. Government is glad to inform House that agreement in principle has been reached.

Introduction of Nepali as official LANGUAGE IN DARJEELING DISTRICT

\*326.  $\left\{\begin{array}{l} \text{SHRI P. A. SOLOMON:} \\ D_{R. R. B. GOUR:} \end{array}\right.$ 

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any communication from the

Government of West Bengal and other non-official organisations in connection with the resolution passed unanimously in , the West Bengal Legislative Assembly in favour of the introduction of Nepali language as a medium of instruction as well as the official language in the District of Darjeeling; and

to Questions

(b) what action Government propose to take therein?

THE MINISTER OF STATE IN THE MINISTRY OF HOME **AFFAIRS** (SHRI B. N. DATAR): (a) Yes, from Darjeeling.

(b) The West Bengal Government have already decided to recognise Nepali language as a medium of instruction in the schools in the District of Darjeeling.

## KARGALI COAL WASHERY

SHRI N. C. SEKHAR: Dr. R. B. GOUR: SHRI LALJI PENDSE:

Will the Minister of STEEL, MINES AND FUEL be pleased to state:

- (a) the cost at which the washery at Kargali (Hazaribagh) has been set up;
- (b) whether it is a fact that the tender for the construction of washery accepted at first was sequently cancelled in favour another person;
- (c) whether it is a fact that after construction the diameter of the washery was found to be smaller than the specification;
- (d) if the answer to part (c) above be in the affirmative, whether Chief Engineer of the Planning Section then gave a scheme for enlargement of the diameter; and
  - (e) if so, at what estimated cost?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) Rs. 238 lakhs approximately.

- - (b) No.